To,

All Chief Commissioners/Director Generals in CBIC.

Subject: General Elections to the Lok Sabha, 2019- Tamil Nadu- Re-poll- Relieving of Expenditure Observers from making visit to the PC assigned for re-poll- Reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/ECI/DO/EEM/Exp.Obs./EEPS/2019/Vol.I dated 14th May, 2019 received from Shri Rajan Jain, Under Secretary, Election Commission of India on the subject mentioned above.

2. The following Expenditure Observers are not required to make visit to the PC assigned to them where re-polls have been scheduled on 19.05.2019 by the Commission vide its letter no. 495/TN-HP/2019/SS-1 dated 8th May, 2019.

Yours faithfully,

Encl. As above.

(S.A. Ansari)
Under Secretary to the Government of India
Tel.No. 011-23095529

Copy to:
1. The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001

Dated: 1 May, 2019

To

1. Shri D. K. Verma, Dy. Secretary (Ad.VI A) & Nodal Officer,
   M/o Finance, Deptt. of Revenue, Central Board of Direct Taxes,
   Room No. 240A, North Block, New Delhi.
   (dinesh.verma@nic.in)

2. Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
   Dept. of Revenue, Central Board of Excise & Customs,
   Room No. 47B, North Block, New Delhi.
   (saansari1967@gmail.com)

3. Ms. Juhi Verma, Sr. ACGDA (Admin.) & Nodal Officer,
   O/o the Controller General of Defence Accounts,
   Ulan Batar Road, Palam, Delhi Cantt.-110010
   (an1-pinklist.cgda@nic.in)

Sub:- General Election to Lok Sabha, 2019-Tamil Nadu-Re-poll- Relieving of Expenditure
Observers from making visit to the PC assigned for re-poll- Reg.

Madam/Sir,

I am directed to refer to the Commission’s letter of even number dated 8th May, 2019
regarding deployment of Expenditure Observers in General Election to Lok Sabha, 2019 and to
state that the following Expenditure Observers are not required to make visit to the PC
assigned to them where re-polls have been scheduled on 19.05.2019 by the Commission vide
its letter no. 495/TN-HP/2019/SS-1, dated 8th May, 2019 (copy enclosed):

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of Expenditure Observer</th>
<th>No. &amp; Name of PC</th>
<th>State</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Sh. Mukesh Kataria, IRS(C&amp;CE):2010 (R-20312)</td>
<td>1-Thiruvallur PC</td>
<td>Tamil Nadu</td>
</tr>
<tr>
<td>2</td>
<td>Sh. Praveen Kumar, IRS(C&amp;CE):2008 (R-18645)</td>
<td>1-Thiruvallur PC</td>
<td>Tamil Nadu</td>
</tr>
<tr>
<td>3</td>
<td>Sh. Parag K. Singh, IRS(C&amp;CE):2009 (R-23913)</td>
<td>26-Cuddalore PC</td>
<td>Tamil Nadu</td>
</tr>
<tr>
<td>4</td>
<td>Sh. Mahabir IRS(C&amp;CE):2009 (R-18690)</td>
<td>26-Cuddalore PC</td>
<td>Tamil Nadu</td>
</tr>
<tr>
<td>5</td>
<td>Sh. K. Balakrishna IDAS:1996 (O-17432)</td>
<td>17-Erode PC</td>
<td>Tamil Nadu</td>
</tr>
<tr>
<td>6</td>
<td>Sh. Shashikant Kushwaha IRS(IT):2009 (R-19798)</td>
<td>17-Erode PC</td>
<td>Tamil Nadu</td>
</tr>
<tr>
<td>7</td>
<td>Sh. Hitendra B Ninawe IRS(IT):2002 (R-21010)</td>
<td>33-Theni PC</td>
<td>Tamil Nadu</td>
</tr>
<tr>
<td>8</td>
<td>Sh. Farrukh Shezad IRS(IT):2010 (R-21841)</td>
<td>33-Theni PC</td>
<td>Tamil Nadu</td>
</tr>
</tbody>
</table>
2. However, the Expenditure Observers are requested to keep in touch with their Election Expenditure Monitoring Teams and give necessary guidance and instructions telephonically.

3. You are requested to intimate the concerned Expenditure Observers accordingly.

Yours faithfully,

( RAJAN JAIN )
UNDER SECRETARY

Copy to:

1. The Chief Electoral Officer, Tamil Nadu, Chennai for information and necessary action. (By Camp Bag/e-mail)

2. The District Election Officer, District Thiruvarur, Tamil Nadu for information and necessary action. (By e-mail)

3. The District Election Officer, District Cuddalore, Tamil Nadu for information and necessary action. (By e-mail)

4. The District Election Officer, District Erode, Tamil Nadu for information and necessary action. (By e-mail)

5. The District Election Officer, District Theni, Tamil Nadu for information and necessary action. (By e-mail)

6. Expenditure Observers with the request to keep in touch with their Election Expenditure Monitoring Teams and give necessary guidance and instructions telephonically. (By e-mail)

( RAJAN JAIN )
UNDER SECRETARY

Subject: General Elections to Lok Sabha Elections, 2019, Tamil Nadu - Order on conducting re-poll - Regarding

Sir,

I am directed to state that on the basis of reports submitted, and after taking all material circumstances into account, the Commission hereby declares under sub-section(2) of Section 58 of clause (a) under the Representation of the People Act, 1951 that the poll taken on 18.04.2019 at the following polling stations to be void and appoints the 19th May 2019 as the date and fixes the hours from 7.00 AM to 9.00 PM for taking a fresh poll at the said polling station, in accordance with the Commission's instructions contained in Chapter XIII of Hand Book for Returning Officer.

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name of the PC and Assembly Segment (AS)/AC</th>
<th>Name of the Polling Station</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>6. Poondi (SC) AS &amp; 4. Iyalpalli (SC) PC</td>
<td>196. Panchayat Union Elementary School, Metupalayam (Both Parliamentary and Bye-election to AC)</td>
</tr>
<tr>
<td>Page</td>
<td>Details</td>
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<td>------</td>
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<tr>
<td>10</td>
<td>154, Panruti AS of 28-Cuddalore PC</td>
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<tr>
<td>11</td>
<td>102, Kangeyam AS of 17-Erode PC</td>
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</tr>
<tr>
<td>12</td>
<td>198, Andipatti AS &amp; AC of 33-Theni PC</td>
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</tr>
<tr>
<td>13</td>
<td>199, Periyakulam AS &amp; AC of 33-Theni PC</td>
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</tr>
<tr>
<td></td>
<td>210, Municipal High School, Thiruvathigal</td>
<td></td>
</tr>
<tr>
<td></td>
<td>248, Panchayat Union Elementary School, Thirumangalam</td>
<td></td>
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<tr>
<td></td>
<td>67, Kammavar Saraswathi Middle School, Balasamudram (Both Parliamentary and Bye-election to AC)</td>
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<tr>
<td></td>
<td>197, Sankaranarayana Middle School, Vadugapattir (Both Parliamentary and Bye-election to AC)</td>
<td></td>
</tr>
</tbody>
</table>

2. Please ensure that wide publicity is given by beat of drums in the polling areas of the concerned polling stations. Inform the political parties and candidates in writing about the fresh poll being taken on the said date.

3. Kindly inform all the Observers concerned under intimation to the Commission.

4. Kindly acknowledge and confirm action taken.

Yours faithfully,

(MALAY MALLICK)
SECRETARY

Copy to:

1. The Chief Electoral Officer, Tamil Nadu.
2. The General Observers for 1-Tiruvallur (SC) PC, 10-Dharmapuri PC, 17-Erode PC, 26-Cuddalore PC, 33-Theni PC
3. The Police Observers for 1-Tiruvallur (SC) PC, 10-Dharmapuri PC, 17-Erode PC, 26-Cuddalore PC, 33-Theni PC
4. The Expenditure Observers for 1-Tiruvallur (SC) PC, 10-Dharmapuri PC, 17-Erode PC, 26-Cuddalore PC, 33-Theni PC